

DIVISION BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/309(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	KENZY EXPORTERS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES PATNA
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

Ms. B. Gayatri, Adv.

] For the Petitioner

O R D E R

1. Ld.Counsel for the petitioner present.
2. Notice was directed to issue to the Respondent, RoC, Patna. As per Tracking Report dt. 08/01/2024 placed on record by the Registry, Respondent has been served.
3. However, there is no representation on behalf of the Respondent. Await presence of Respondent for appearance and filing its report on or before next date of hearing.
4. Post this matter for appearance on behalf of the Respondent and filing its report on **18/03/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**